SHRI KRISHAN KANT : Are you satisfied with th: reply? What is the connection betwe n the waiting list and its wrong funct oning?

MR. CHAIRMAN : It is all right. I am satisfied. Please sit down.

SHRI BANKA BEHARY DAS : On a point of orde . . .

MR. CHAIRMAN : Do you want to spend the whole time on one question?

SHRI BANKA BEHARY DAS : I am on a point o order. It is a funtastic reply. You must know, Sir, that 36,000 calls per day con es to five calls a second. Is it possible?

MR. CHAIRMAN : All right. Please sit down.

SHRI PRANAB KUMAR MUKHERJEE : May I know from the Minister whether it is a fact that the former Chief Minister, Mr. Ajoy Kumar Mukherjee, complained formally to the telephone authorities abou the tapping of his telephone and, if so, what are the results of the enquiry ' No. 2, may I know whether it is a fact that even now a group of telephone operators being patronised by the Marxis dominated co-ordination committee, are tapping the telephones of different political parties regularly? It is a regular feature. May I know whether the Minister is going to enquire into the matter and let this House know about the result of the enquiry?

SHRI SATYA NARAYAN SINHA : May I say something about what we are going to do to the Calcutta telephone system? There is no doubt about it that the Calcutta telephone system is not working very satisfactorily.

SHRI DAHYABHAI V. PATEL : It is a disgrace.

SHRI SATYA NARAYAN SINHA : You may call it a disgrace, but you compare it very favourably with other places. That also you must know. These are the steps that we are taking to improve the performance of the Calcutta telephone system. An adequate supply of very essential spare parts has been arranged. We are also trying to import items which are in short supply. We are doing it on a very high priority basis for Calcutta. Additional equipment has been allotted on priority to enable the exchanges to meet their heavy traffic. Continuous observation is being made of the various services rendered by the Calcutta telephone system and necessary corrective action is taken. Statistical quality control techniques have been introduced. In the afternoon the performance of the various units is watched closely so as to improve them. Let us wait and see how it functions.

SHRI DAHYABHAI V. PATEL : They get their P.A's dialling all the time. They do not understnad why people get difficulty. They have got an army of P.A's to dial. So they can afford to give such irresponsible answers.

SHRI SALIL KUMAR GANGULY : May I know why trunk call charges from Calcutta to New Delhi are higher than from any other town in West Bengal to New Delhi?

PROF. SHER SINGH : What is the question?

SHRI SALIL KUMAR GANGULY : May I know why trunk call charges from Calcutta to New Delhi are much higher in comparison to trunk call charges from any other town in West Bengal to New Delhi?

PROF. SHER SINGH : About the charges of telephone it depends upon the distance. The rates are fixed according to the distance that is covered by the trunk call.

SHRI BHUPESH GUPTA : On behalf of the people of Calcutta one question. Mr. Sinha is a *de luxe* Minister. The telephone system should be deluxed.

अकाल के कारण लोगों की मृत्यु

*123. **श्री सुन्दर सिंह भंडारी :†**
श्री जगदीश प्रसाद माथुर :

क्या **खाद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के जैसलमेर, बाड़मेर, बीकानेर, जोधपुर और जालोर जिलों में 1968 तथा 1969 के वर्ष में जो अकाल

†The question was actually asked on the floor of the House by Shri Sunder Singh Bhandari.

पडा था उसमें कितने मनुष्यो तथा पशुओ की भूख एव बीमारी के कारण मृत्यु हुई,

(ख) क्या यह सच है कि अकाल से मरने वालो की सूचिया प्रधान मत्री को प्रस्तुत की गई थीं, और

(ग) क्या सरकार ने इस सम्बन्ध मे कोई जाच करवाई है ?

†[DEATH OF PERSONS ON ACCOUNT OF FAMINE

*123. SHRI SUNDAR SINGH BHANDARI :
SHRI JAGDISH PRASAD MATHUR .

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the number of persons and cattleheads who died as a result of hunger and diseases during the famine in Jaisalmer, Barmer, Bikaner, Jodhpur and Jalore districts of Rajasthan in the year 1968 and 1969;

(b) whether it is a fact that the lists of the victims of the famine were presented to the Prime Minister, and

(c) whether Government have conducted any enquiry in this connection?]

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASHEB SHINDE) . (a) The Government of Rajasthan have reported that there were no deaths due to stravation but that there have been some casualties among cattle, details about which are not available with the State Government

(b) Yes, Sir

(c) The lists referred to in part (b) of the question were sent to the Government of Rajasthan As mentioned in the reply to part (a) above, the Government of Rajasthan have intimated that there has been no such case of death

†[ ] English translation.

†[**खाद्य, कृषि, सामुदायिक विकास और सहकारिता मत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिंदे)** :(क) राजस्थान सरकार ने सूचित किया है कि भुखमरी के कारण कोई मौत नही हुई थी लेकिन कुछ मवेशियो की मौते हुई हैं जिनके व्यौरे राज्य सरकार के पास उपलब्ध नही हैं ।

(ख) जी हा ।

(ग) प्रश्न के भाग (ख) मे उल्लिखित सूचिया राजस्थान सरकार को भेजी गयी थी । जैसाकि उपर्युक्त उत्तर के भाग (क) मे बताया गया है, राजस्थान सरकार ने सूचित किया है कि वहा ऐसी कोई मौत नही हुई है ।]

श्री सुन्दर सिंह भंडारी : यह बडे आश्चर्य और दुख का विषय है कि शुरू से सरकार राजस्थान के अकाल मे हुई मृत्यु के सम्बन्ध मे इकार कर रही है। एक सूची प्राइम मिनिस्टर को भी पेश की गई थी। एक जिले मे चौदह हजार लोगो की मृत्यु होने के नाम गाव के अनुसार दिये गये थे। 14 हजार लोगो के नाम। वह लिस्ट सरकार के पास है। अब भी यह कहना कि अकाल से मृत्यु हुई या नही हुई यह विवादास्पद है, तो मै यह पूछना चाहूगा कि क्या उस सूची मे दर्ज किये गये नामो मे से एक भी नाम गलत था ? और अगर गलत नही है तो उस सूची मे दर्ज किये लोगो की मृत्यु एक जिले मे उस एक महीने के दौरान हुई। अकाल के दौरान राजस्थान के तीन जिलो मे 40 हजार लोगो की मृत्यु हुई।

श्री महावीर त्यागी : क्या बात कर रहे है। 40 हजार लोग मरे।

श्री सभापति : भडारी जी, आप सवाल पूछ लीजिये ।

†[ ] Hindi translation.

श्री सुन्दर सिंह भंडारी : मेरा यह कहना है कि मृत्यु हुई है। सरकार ने टेकनिकली उसको डेथ ड्यू टू हंगर इस कैटेगरी को नहीं माना। वह मरे हैं अनेक बीमारियों के कारण ऐसा कह दिया, हो सकता है गर्मी की वजह से, कालरा की वजह से या और कारणों से, लेकिन यह अकाल भी एक ऐसा ही रोग है कि जिसका इलाज करने की जिम्मेदारी हम पर है। मैं यह चाहूंगा कि अगर यह स्थिति वहां की सत्य है तो इस बार भी जो आपने सूखे का एक वृतांत परसों यहां सदन में रखा उसमें इस बात को स्वीकार किया है कि इस साल भी राजस्थान के 16 जिलों के 10,235 गांव अकालग्रस्त है और करीब 70 लाख लोग अकाल से प्रभावित हुये है तो फिर से उसी प्रकार से लोगों की मृत्यु वहां पर न हो, चाहे आप उसको अकाल के कारण मृत्यु मानें या न माने मगर यदि मृत्यु वहां पर इतने ही प्रोपोर्शन में होती है तो उसको रोकने के लिये इस बार ऐसे कौन से पग उठाये गये है जिसमें कि यह फैक्ट होते हुए भी कि इतने गांव प्रभावित हैं इस प्रकार से होने वाली मृत्यु को रोका जा सके। इस सम्बन्ध में जो कदम आप उठा रहे है उसकी जानकारी दीजिये ।

श्री महावीर त्यागी : इसको स्वीकार करना पबलिक इंटरेस्ट में नही है ।

SHRI ANNASAHEB SHINDE : Sir, may I assure the hon. Member that *in a matter of this nature, as far as I am* concerned and my Ministry is concerned, there will not be any effort to conceal facts, because this is too serious a matter, and our approach in this matter has been to take the House and hon. Members into confidence. But I would like to recall, because this point is being made by the hon. Member a number of times, we had in the last few years different party Governments ruling in different States. On the floor of the House allegations were made of stravation deaths. Government of India has no independent machinery. Normally, we have to refer these matters to the State Governments. We have to rely on the reports submitted by the State Governments. On a number *of previous occasions we had referred* this to the U. P. Government, Bhiar Government, Madhya Pradesh Government, when the Congress Party was not in power, when different parties were in power. Even the hon. Member's party was a partner in the United Front Government for some time. No State Government has corroborated any starvation death report even in the most difficult period. About Rajasthan, we have referred this list to the Rajasthan Government, and that Government has indicated that there have been no deaths due to starvation. As far as deaths due to disease are concerned, as the hon. House is aware, in our country there is considerable malnutrition, under-nourishment, even in normal period because of poverty. In the case of Rajasthan of course there have been some deaths due to diseases like cholera, dysentery, etc. At the instance or desire of some Members of the House I requested the Health Ministry to depute a representative to look into the matter. The full facts were looked into and necessary medical facility, whatever was within the purview of the Central Government, was rendered and assistance was given to the State Government. New, as far as disease and other things are concerned they are *fully under control* Even the food supply position is comfortable. Even the price level in Rajasthan as far as the foodgrains are concerned is at a reasonable level as compared to other areas, and the State Government is doing everything to provide relief to the people. The situation is very difficult as has been pointed out by the hon. Member himself, and more than 10,000 villages are affected by drought. Unfortunately some of the western Rajasthan areas have not seen rains during the last four or five years. I think it requires the sympathies of all of us. There should not be any misunderstanding on that score.

SHRI SUNDAR SINGH BHANDARI : Thank you for your sympathies. जिस सहानुभूति की आपने चर्चा की है मै उसी संदर्भ में यह कहना चाहूंगा कि केन्द्र की तरफ से अकाल सहायता के लिये जो धन दिया जाता है उसमें आपने एक हिसाब रखा है कि 50 परसेंट अनुदान का देते है, 25 परसेंट ऋण का देते है तो मै यह जानना चा हूं

धन जो राजस्थान को दिया गया है उसको देते समय क्या यह पता लगाया गया है कि राजस्थान मे एक्चुअली अडर डिफरेंट आइटम्स कितना-कितना खर्च किया—जैसा कि उन्होने क्लेम किया है रिपोर्ट मे भी कि इन अकालग्रस्त लोगो को मुफ्त सवारी, मार्ग भत्ता और मजदूरी दी गई है, अर्थात् मुफ्त फीडिंग का कार्यक्रम चलाया गया है तो इस मुफ्त फीडिंग के कार्यक्रम और मुफ्त सवारी मे एक्चुअली राजस्थान सरकार ने कितना खर्च किया जिसका आपको 75 परसेंट के हिसाब से रिइम्बर्स करना पडा। इसका आपके पास कोई आकडा है या इस सम्बन्ध मे कोई जाच करने की आपने कोई व्यवस्था की है।

दूसरे मुझे यह पूछना है कि वहा पर केयर की मार्फत अनाज के वितरण की व्यवस्था है। पूरे हिन्दुस्तान की रिपोर्ट मे आपने विकलाग लोगो को मुफ्त मे अनाज देने का आकडा 24 हजार दिया है लेकिन राजस्थान की रिपोर्ट देते समय आप यह कहते हैं कि डेढ लाख लोगो को केयर की मार्फत मुफ्त अनाज दिया जाता है। मै यह जानना चाहूगा कि यह मुफ्त अनाज जो रिलीफ कैम्प्स मजदूरो के बने हैं वही दिया जा रहा है या कही अन्य स्थानो पर भी? ओर अगर वहा ही दिया जा रहा है तो क्या इस बात को आप चेक करियेगा कि वहा पर मुफ्त अनाज नही दिया जाता, वहा कीमतन अनाज दिया जा रहा है और इसलिए वहा पर वितरण किये जाने वाले अनाज को जो फैसिलिटी मिल रही है मुफ्त मे रेल के द्वारा ले जाने की उसके बारे मे आप पुनर्विचार करियेगा ?

श्री महावीर त्यागी : बाई-एलेक्शन की वजह से यह कहा गया है।

SHRI ANNASAHEB SHINDE : With due respect to Thyagiji, I would say that as far as this matter is concerned, Sir, we do not bring in the matter of politics. As far as the question of the hon. Mr. Bhandari is concerned the various heads under which the Government of India renders assistance to the States Governments are relief work, water supply arrangement, cattle preservation, loans to kisans, subsidies on transportation and transport of or shifting labour to the Rajasthan Canal Project, etc. When the Central teams visit .

SHRI SUNDAR SINGH BHANDARI : I do not want to know the items We know those items. I want to know whether the items are on paper only or they are being actually implemented. That is the actual question. I want your reply. I do not want food from you

MR. CHAIRMAN : I cannot supply it.

SHRI ANNASAHEB SHINDE : Under these various heads, the Central teams which have visited Rajasthan from time to time have prescribed a ceiling of Rs 58 crores during the year 1969-70. That means up to the last month And out of that the total assistance that has been released so far has been Rs. 53·50 crores. But the procedure is that all the amounts which are spent are audited by the Accountant-General and after auditing, the necessary accounts are submitted by the State Government, and further amounts are released. I have no details at present. But if the hon. Member gives due notice, it should be possible for me to give all these details.

श्री जगदीश प्रसाद माथुर : आपने मृत्यु के सबध मे जो जाच की बात कही है, तो मै राजस्थान के उन गावो मे घमा हू। जीवन और मरण के आकडे गाव की पचायत बनाती है लेकिन पचायतो को मना कर दिया गया है कि अकाल के अदर जो मृत्युये हुई है उनके कोई आकडे नही रखे। इन दिनो के सारे रजिस्टर पचायतो मे बद है। क्या इसके सबध मे सरकार ने जाच की है।

राजस्थान सरकार के कहने पर हमने 40,000 लोगो के मरने की सूचना दी है। मैने स्वय प्रधान मत्री को जब वह बीकानेर मे पधारी है, मरने वालो की सूची दी थी और निवेदन किया था कि जाच कराए। इसमे केन्द्रीय सरकार भी क्या अपनी जिम्मेदारी

को नही समझती ? जब देश के किसी भाग में 40,000 लोगो के मरने का आरोप लगाया जाता है तो यहा केन्द्र से टीम भेजकर वहा जाच कराई जाये, हर एक आदमी कह देगा कि यह गैस्ट्रिक इन्ट्रैट्र इटिस से मरा है या कौलरा से मर गया लेकिन किन किन का मरने के बाद मेडिकल एग्जामिनेशन हुआ है। केन्द्रीय सरकार यह भी देखे कि राजस्थान सरकार ने मरने वालो मे कितने केसेज मे मरने के बाद मेडिकल एग्ज मिनेशन या पोस्ट मार्टम करवाया है ताकि मृत्यु का कारण ज्ञात हो।

एक प्रश्न पशुधन के सबध मे भी है। माननीय मत्री महादय ने इस सबध मे उत्तर नही दिया है। मै समझता हू यह क्षेत्र ऐसा है जिसमे सबसे ज्यादा पशुधन है और हमने जो आकडे लगाये है उससे हमारा हिसाब बैठा है कि लगभग 20 लाख पशु इस सारे इलाके मे अकाल के दौरान मरे है। जो बाहर चले गये है उनकी बात अलग है।

श्री सभापति आप सवाल करिये माथुर साहब।

श्री जगदीश प्रसाद माथुर : जो हमारा पशुधन है उस को बचाया जाये। आज जो हमारा पशुधन बचा हुआ है उस बचे हुए पशुधन के लिये क्या केन्द्रीय सरकार यह जिम्मेदारी नही समझती है कि उसके लिये चारे का इतजाम करवाये। नही तो बचा हुआ पशुधन भी समाप्त होने की स्थिति मे है।

SHRI ANNASAHEB SHINDE : Sir, if the hon. Members have any information about the deaths in any particular village or in any area, I am prepared to refer it to the State Government for investigation...

(Interruptions)

MR. CHAIRMAN : Mr. Minister, the question is whether you are prepared to have an independent inquiry of your own.

श्री जगदीश प्रसाद माथुर : मैने खुद एक ज्ञापन दिया था प्रधान मंत्री को।

श्री जगदम्बी प्रसाद यादव : श्रीमन्, पहले तो वह लिख कर मागते है और जब लिख कर देते है तो कुछ करते नही।

SHRI ANNASAHEB SHINDE : There is a lawfully constituted Government in Rajasthan and naturally I am prepared to refer all allegations about deaths to the State Government, and I have no reason to disbelieve as to why the State Government should really furnish any report which is not correct.

SHRI DAHYABHAI V. PATEL : What about the allegations about the State Government that there is no audit?

MR. CHAIRMAN : You give an answer.

SHRI CHANDRA SHEKHAR : Sir, what the hon. Member asked is something very serious. It is not a one-year phenomenon. For the last eight years, serious famine conditions have been there.

MR. CHAIRMAN : Yes, I follow.

SHRI CHANDRA SHEKHAR : And deliberately famine conditions are not declared and the Central Government is evading its responsibility. When the people are dying, the hon Minister is not justified in saying that he will refer the whole matter to the Rajasthan Government, because we know the attitude of the Rajasthan Government.

MR CHAIRMAN Mr. Chandra Shekhar, I have put the question to him whether he is prepared to have an independent inquiry. Now, I cannot force him to do something.

SHRI CHANDRA SHEKHAR : No, Mr. Chairman

MR. CHAIRMAN : What is your point of order?

SHRI CHANDRA SHEKHAR : I have no point of order. I have only to say that to say that the Rajasthan Government will inquire into the matter is not proper. We know the result for the last eight years. And Mr. Chairman, I want to know from you—what is the remedy for it when in a part of our country, people are dying year after year not only because of starvation; but also because of thirst of lack of water? And the Central Government helplessly says that the whole matter

is being looked into by the Rajasthan Government. I shall like to know from you what is our duty and what avenues we have got to draw the attention of the Government of India and the people that the Central Government should take some immediate steps?

MR. CHAIRMAN : Next question...

(*Continued interruptions*)

SHRI S. N. MISHRA : You have allowed him so much time and you could not allow us?

(*Interruptions*)

MR. CHAIRMAN : There is no point of order. I expect that during the Question Hour, unless there is a very important point of order, there should be no interference with the question and the answer.

SHRI N. K. SHEJWALKAR : I rise on an important question.

MR. CHAIRMAN : I was expecting that he might say something relating to the point of order.

श्री ना० कृ० शेजवलकर : मैं आपकी बात से सहमत हू कि यह आवश्यक नही है कि वह उत्तर दे लेकिन कम से कम वह उत्तर दे रहे है या नही दे रहे है, यह अपने मुह से तो कहे। वह पूरा उत्तर दिये बगैर बैठ गये। वह कह दें हमे उत्तर नही देना है।

श्री सभापति : उनका उत्तर साफ है कि हम इन्क्वायरी नही कर रहे है, जो स्टेट गवनमेंट कह रही है उसको हम मान रहे है, मेरे पास और कोई पावर नही है कि मै उनको कहूं कि आप इन्क्वायरी करिये।

श्री जगदीश प्रसाद माथुर : सभापति महोदय, वह जाच करने के लिये टीम क्यो नही भेजते है ?

श्री सुन्दर सिंह भंडारी : श्रीमन्, अभी उनको जवाब देना बाकी है।

श्री सभापति : जवाब हो गया। उन्होने जवाब मे कह दिया है यह स्टेट गवर्मेंट इन्क्वायरी करेगी।

श्री मोहन लाल गौतम : मै यह सवाल करना चाहता हू कि जब लगातार पिछले 8 वर्षो से राज्य मे इस तरह की अव्यवस्था हुई, यहा से करोडो रुपया गया, हर साल गया, वह ठीक से खर्चा हुआ या नही उस पर इस सदन को विश्वास नही है।

श्री डाह्याभाई व० पटेल : आडिट ही नही हुआ है।

श्री मोहन लाल गौतम : जो लोग मरे है उनके बारे मे जो रिपोर्ट आई है राजस्थान गवर्मेंट की उसके ऊपर हमको विश्वास नही है। क्या उसकी जाच करने के लिये कि वहा की गवर्मेंट ने ठीक से रुपया खर्चा किया उसका जायजा लेने के लिये गवर्मेंट अपनी एक इन्क्वायरी कमेटी बैठायेगी ताकि यह मालूम हो जाये कि जो रुपया दिया है वह सही खर्च हुआ है, सही चीजो पर खर्च हुआ है।

SHRI ANNASAHEB SHINDE : Today we have detailed a Central team to Rajasthan. Apart from the point mentioned here, they have been asked to give the relief measures to be taken in future. They will also consider what are the amounts sanctioned by the Government by way of assistance to the Rajasthan Government. They will go into the items of expenditure, expenses incurred under various items, etc.

SHRI MOHAN LAL GAUTAM : My question is not answered.

MR. CHAIRMAN : The Question Hour is over.

SHRI MOHAN LAL GAUTAM : I seek your protection...

(*Interruptions*)

MR. CHAIRMAN : The Question Hour is over.

श्री जगदम्बी प्रसाद यादव : श्रीमन्, 40 हजार आदमियो के मरने के बारे मे प्रतिवेदन आने की बात को स्वीकार किया गया है। राजस्थान सरकार...

श्री सभापति : अब क्वेश्चन अवर खत्म हो गया है और अब आप क्वेश्चन के बारे में कुछ न कहिये।

श्री जगदम्बी प्रसाद यादव : हमारी एक बात तो सुन लीजिये। 40 हजार मरने वालों का...

श्री सभापति : अब क्वेश्चन अवर खत्म हो गया है और उसके बाद मैं कुछ सुनना नहीं चाहता। Nothing about the question. Now please sit down. I wish to make a statement before the House. (*Some hon'ble Members stood up in their seats.*) Please sit down. I do not want anything about the Question.

श्री गनेशी लाल चौधरी : श्रीमन्, मेरा एक निवेदन है।

MR. CHAIRMAN : Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

DOCUMENTARY FILM ON THE LIFE OF NETAJI

*124. SHRI I. C. MITRA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to refer to the answer to unstarred Question No. 767 given in the Rajya Sabha on the 9th March, 1970 and state;

(a) whether Shri Mrinal Sen of Calcutta had produced a documentary film on India's freedom movement till the Republic Day on Government of India's cost but the film did not receive permission for public release and thus the public exchequer had to undergo loss of a few lakhs of rupees; and

(b) whether Shri Sen was also a member of the small Committee under whose direction a number of controversial documentary films to propagate "achievement of 14 parties' United Front regime in West Bengal" including the latest 'CHAR JAN' and another documentary entitled "BHERI" subsequently renamed as "BHARSA" meaning inundated, showing looting of fisheries by "revolutionary" peasants of West Bengal were produced by the United Front Government of West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes, Sir, Shri Mrinal Sen had produced a documentary titled film "Moving perspectives", covering a panorama of Indian history till the Republic Day. The longer version of the film was released along with the feature film "Bhuvan Shome".

(b) Shri Mrinal Sen is a member of West Bengal State Film Production and Development Committee. The documentary "Char Jan" was produced on the basis of a script approved by this Committee. The documentary "Vasha" not "Bharsa" was a private producer's film purchased by United Front Government of West Bengal on the approval by this Committee.

देश में बेरोजगारी

*125. श्री जगदम्बी प्रसाद यादव :
श्री मानसिंह वर्मा :

क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) बेरोजगारी के बारे में सूचना एकत्र करने के लिए सरकार किन-किन अभिकरणों को प्रयोग में लाती है ;

(ख) पिछले तीन वर्षों में शिक्षित-अशिक्षित तकनीकी व्यक्तियों और विशेषज्ञों की संख्या में कितनी वृद्धि हुई है और चौथी योजना की अवधि में क्या रहने का अनुमान है;

(ग) इस स्थिति का मुकाबला करने के लिए क्या व्यवस्था की जा रही है; और

(घ) क्या बेरोजगारी के कारण युवकों मे असतोष बढ़ता जा रहा है ?

†[UNEMPLOYMENT IN THE COUNTRY

*125. SHRI J. P YADAV :
SHRI MAN SINGH VARMA:

Will the Minister of LABOUR AND EMPLOYMENT AND REHABILITATION be pleased to state :

(a) the names of the agencies used by Government for collecting information regarding unemployment;

---

†[ ] English translation.